



2025:DHC:10409-DB



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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ W.P.(C) 17697/2025 & CM APPL. 73119/2025  
CPL SONU (RETD) .....Petitioner

Through: Mr. Pradeep Shukla and Mr.  
Vikash Kumar, Advocates.

versus

UNION OF INDIA AND ORS .....Respondents

Through: Ms. Geetanjali Tyagi, Senior  
Panel Counsel with Mr. S. P Srivastav  
Government Pleader and Mr. Manish  
Kumar, Air Force Legal Cell.

**CORAM:**

**HON'BLE MR. JUSTICE C. HARI SHANKAR**

**HON'BLE MR. JUSTICE OM PRAKASH SHUKLA**

**ORDER (ORAL)**

% **21.11.2025**

**C. HARI SHANKAR, J.**

1. After some hearing, learned Counsel for the petitioner seeks leave to withdraw this writ petition with liberty to move the Armed Forces Tribunal as, admittedly, the Armed Forces Tribunal is possessed of the jurisdiction to adjudicate on the *lis*.

2. Leave and liberty is granted as aforesaid.

3. The petition is disposed of as withdrawn.

**C. HARI SHANKAR, J**

**OM PRAKASH SHUKLA, J**

**NOVEMBER 21, 2025/pa**